

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/71(CHE)2022  
**NAME OF THE PETITIONER(S)** : M/s. L&T Finance Ltd.  
**NAME OF THE RESPONDENT(S)** : M/s Virgo Realtors Pvt. Ltd.  
**UNDER SECTION** : Sec 7 Rule 4 of IBC, 2016

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**ORDER**

Present: Shri. E. Om Prakash, Ld. Sr. Counsel along with  
Ms. Santhanalakshmi, Ld. Counsel for the Petitioner.

Shri. R. Sankaranarayanan, Ld.Sr. Counsel along with Shri. P.C.  
Harikumar, Ld. Counsel for the Respondent.

Arguments on behalf of the Respondent heard.

Ld. Counsels for the parties are directed to file written submissions not exceeding five pages along with case laws giving para numbers within a week from today.

List the petition for clarifications, if any, on **16.07.2024**.

**Sd/-**  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs